

**CENTRAL ELECTRICITY REGULATORY  
COMMISSION NEW DELHI**

**Date: 2<sup>nd</sup> December, 2020**

**PUBLIC NOTICE**

**Subject: Submission of details of the Assets pertaining to Generating and Transmission Companies through CERC SAUDAMINI e-Assets Module (Beta Version)**

The e-Assets module (beta version) of SAUDAMINI has been launched w.e.f. 1<sup>st</sup> December, 2020 in order to facilitate the generating and transmission companies to submit information pertaining to their generating and transmission assets.

2. Accordingly, the stakeholders are required to submit/ upload details of their assets online in accordance with Regulations/ directions of the Commission.

3. For stakeholders/ users who are already registered with SAUDAMINI, can use their existing login credentials (userid and password) of e-Filing module for logging in to the e-Assets module for uploading the information. Other stakeholders who are not registered, may register on SAUDAMINI portal to obtain userid and password. For more details or technical queries, assistance is available through e-Court helpdesk located at 4<sup>th</sup> Floor of CERC (Phone No. 011-23353503/ extn. 260, Mobile No. 07042604928).

4. The current mode of submission of information on the e-Filing (project and assets masters) module of SAUDAMINI would continue for a period of three months or until further orders, in addition to the online filing of the information pertaining to generation and transmission assets on the e-Asset module.

**Sd/-  
(Sanoj Kumar Jha)  
Secretary, CERC**